

**GOVERNMENT OF INDIA
YOUTH AFFAIRS AND SPORTS
LOK SABHA**

STARRED QUESTION NO:211

ANSWERED ON:16.08.2011

SPORTS POLICY FOR RURAL AREAS

Chavan Shri Harischandra Deoram;Rani Killi Krupa

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether the Government has paid adequate attention to the development of youth and promotion of sports in the rural areas on the pattern of urban areas;
- (b) if so, the details thereof and the efforts made so far by the Government in this regard; and
- (c) the future plans envisaged to develop an appropriate sports policy which will harness rural sports potential in the country?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR YOUTH AFFAIRS AND SPORTS (SHRI AJAY MAKEN)

(a) to (c): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) to (c) OF THE LOK SABHA STARRED QUESTION NO.211 FOR 16.08.2011 REGARDING SPORTS POLICY FOR RURAL AREAS BY DR. KRUPARANI KILLI & SHRI HARISHCHANDRA CHAVAN, HON'BLE MEMBER OF PARLIAMENT

(a) Yes, Madam.

(b) Government is implementing a nationwide programme called 'Panchayat Yuva Krida Aur Khel Abhiyan' (PYKKA), scheme from 2008-2009 onwards. Basic sports facilities are being developed under the scheme in village and block Panchayats in phased manner. Apart from this, annual rural sports competitions are conducted at the block, district, state and national level, besides inter-schools competition, north east games and national women championship. Rs. 503.47 crore has been provided to States/UTs for the last three years, to develop playfields in 48,475 village and block panchayats, besides Rs.130.32 crore to States/Union Territories, Sports Authority of India (SAI) and Nehru Yuva Kendra Sangathan (NYKS) for conduct of annual competitions. More than 43 lakh youth (both men and women) participated in the competitions held in 2010-11 as against 22.50 lakh in 2008-09. Sports talent identified from these competitions are considered for enrollment in various training centres of Sports Authority of India (SAI). Details of grants released to States/UTs for development of playfields along with release of grants for holding competitions, to States/UTs, SAI and NYKS, for the last three years (2008-09 to 2010-11) and the current financial year upto 31st July, 2011 are given at Annexure-I. In addition, state-wise details of participants in the annual competitions under PYKKA held in 2009-10 are also given at Annexure - II.

(c) 'Sports for all' and 'sports for excellence' are main objectives of National Sports Policy, 2001. Implementation of PYKKA Scheme is aimed at, apart from mass participation in sports, harnessing of rural sports potential in the country.